

22.04.2025

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

AT 10:30 A.M.

1.W.P.(C) 6460/2024, CM APPL. 26931/2024 & CM APPL.

26932/2024

M S DEEPAK AND CO THROUGH ITS PARTNER SMT POONAM PORWAL

Through: Mr. Himanshu Pathak , Ms. Riya Gulati,

Mr. Amit Singh and Ms. Archisha Satyarthi, Advocates.

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED THROUGH ITS CHAIRMAN AND

MANAGING DIRECTOR & ANRRespondents

Through: Mr. Saurav Agrawal, Mr. Anshuman Chowdhury and Mr. Aarya Bhat, Advs.

for R-1. Mr. Jasmeet Singh, Mr. Gautam Khazanchi, Mr. Mahinder Singh

Hura, Mr. Saif Ali, Mr. Pushpendra S. Bhadoriya, Mr. Vijay Sharma, Ms. Riya Kumar, Mr. Rajat

Sinha, Mr. Pranav Menon, Mr. Vaibhav Dubey and Mr. Saurav, Advocates for R-2.

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 04

DIVISION BENCH-IV

HON'BLE MR.JUSTICE NAVIN CHAWLA

HON'BLE MS.JUSTICE RENU BHATNAGAR

Click below to join the VC:

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AT 10:30 A.M.

1.W.P.(C) 10175/2023 & CM APPL. 39434/2023

COMMISSIONER OF POLICE AND ORS

.....Petitioners

Through: Ms. Archana Sharma, SPC

versus

SANJAY KUMAR

.....Respondent

Through: Mr.Puneet Singh Bindra, Mr.Vivek Kadyan, Ms.Charu Modi, Mr.Rishabh Gupta, Ms.Kriti Dang, Advs.

COURT NO. 30

HON'BLE MR.JUSTICE SANJEEV NARULA

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AT 10:30 A.M.

1. BAIL APPLN. 2971/2024 & CRL.M.A. 32794/2024

KARANJEET SINGH

.....Petitioner

Through: Mr. R.S. Juneja, Mr. J.S. Juneja, Advocates

versus

STATE OF NCT OF DELHI

.....Respondent

ThroughMr. Amit Ahlawat, APP for the State. Inspector Arjun Singh, P.S. Krishna

N. Mr. Aman Akhtar, Mohd. Imran, Mr. Shoaib Ikram and Mr. Rashid Khan, Advocates for complainant.

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 41

HON'BLE MR.JUSTICE JASMEET SINGH

CLICK HERE TO JOIN VC

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AT 10:30 A.M.

1.BAIL APPL.1362/2024 CRL.M.BAIL 1228/2024

VAIBHAV YADAV . . .PETITIONER

THROUGH:MR.NARENDER HOODA,SR,ADV WITH MR.SHIV BHATNAGAR MS.PALLVI HOODA,
MR.YUVRAJ ADVS.

VERSUS

NARCOTICS CONTROL BUREAU . . .RESPONDENT

THROUGH:MR.ARUN KHATRI SR.SC WITH MR.SAHIL KHURANA MS.SHELLY DIXIT
MS.ANUSHKA BHALLA ADVS.

2.BAIL APPLN.1863/2024

PRITESH AGARWAL . . .PETITIONER

THROUGH:MR.,VIKRAM HEGDE MR.HARSH JAIN ADVS.

VERSUS

NARCOTICS CONTROL BUREAU . . .RESPONDENT

THROUGH:MR.ARUN KHATRI SR.SC WITH MR.SAHIL KHURANA MS.SHELLY DIXIT
MS.ANUSHKA BHALLA ADVS

3.BAIL APPLN.2409/2024 CRL.M.A.36876/2024

ARNAV DHANKAR . . .PETITIONER

THROUGH:MR.,VIKRAM HEGDE MR.HARSH JAIN ADVS.

VERSUS

NARCOTICS CONTROL BUREAU . . .RESPONDENT

THROUGH:MR.ARUN KHATRI SR.SC WITH MR.SAHIL KHURANA MS.SHELLY DIXIT
MS.ANUSHKA BHALLA ADVS

4 BAIL APPLN. 3353/2024 & CRL.M.A. 28060/2024

NISHANT RAWATPetitioner

Through: Mr. Rohit Dandriyal, Mr. Siddharth Nair, Adv.

versus

NARCOTICSCONTROLBUREAURespondent

Through: Mr. Arun Khatri, SSC with Ms.Shelly Dixit, Adv

5.BAIL APPLN. 4498/2024

ITHIN CHERIANPetitioner

Through: Mr. Vikram Hegde, Mr. A Hansaraman, Mr. Harsh Jain, Adv.

versus

NARCOTICSCONTROLBUREAURespondent

Through: Mr. Arun Khatri, SSC with Ms.Shelly Dixit, Adv.

6. BAIL APPLN. 4831/2024 & CRL.M.A. 39287/2024

AVTARSINGPetitioner

Through: Mr. Purvesh Buttan, Mr. Prateek Narwar, Adv.

versus

NARCOTICSCONTROLBUREAURespondent

Through:Mr. Arun Khatri, SSC with Ms. Shelly Dixit, Adv

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PRONOUNCEMENT OF JUDGMENT

7.BAIL APPLN. 64/2025

YASH GUPTA THROUGH PAIROKAR

.....Petitioner

Through:

versus

NARCOTICS CONTROL BUREAU

.....Respondent

Through: Mr. Arun Khatri, SSC with Ms. Tracy, Ms. Anoushka Bhalla, Ms. Shelly Dixit, Advs

COURT NO. 51

HON'BLE MS.JUSTICE TARA VITASTA GANJU

CLICK HERE TO JOIN VC:

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AT 02:30 P.M.

1. W.P.(C) 4260/2014,

AJIT GULABCHAND

.....Petitioner

Through: Mr. Dayan Krishnan, Sr. Adv. with Mr. Rishi Agrawala, Ms. Tarini Khurana, Ms. Sukrit Seth, Advs.

versus

DIRECTOR GENERAL OF FOREIGN TRADE .

....Respondent

Through: Ms. Nidhi Raman, CGSC with Mr. Zubin Singh, Adv. for R-1

2. W.P.(C) 5669/2014,

ANAND MEHTA

.....Petitioner

Through: Mr. Dayan Krishnan, Sr. Adv. with Mr. Rishi Agrawala, Ms. Tarini Khurana, Ms. Sukrit Seth, Advs.

versus

DIRECTOR GENERAL OF FOREIGN TRADE .

....Respondent

Through: Ms. Nidhi Raman, CGSC with Mr. Zubin Singh, Adv. for R-1

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PRONOUNCEMENT OF JUDGMENT

3.W.P.(C) 6421/2014,

TUKARAM BHATPetitioner

Through: Mr. Dayan Krishnan, Sr. Adv. with Mr. Rishi Agrawala, Ms. Tarini Khurana, Ms. Sukrit Seth, Adv.

versus

DIRECTOR GENERAL OF FOREIGN TRADE Respondent

Through: Mr. Vivek Goyal, SPC with Mr. Gokul Sharma, Adv.

COURT NO. 50
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

AT 02:15P.M

1 . CRL.M.C. 2892/2018

AJAY KUMAR SINGHPetitioner

Through: Mr. Vikram Saini, Adv. with Mr. Ashwani Sharma, Brother of deceased

versus

LALIT MOHAN & ORSRespondent

Through: Mr. Laksh Khanna, APP SI Mukesh, Pervi Officer, SI Vivek, PTC, SI Karmvir, ASI Vijay Kr.

2.CRL.REV.P. 311/2018

AJAY KUMAR SINGHPetitioner

Through: Mr. Vikram Saini, Adv. with Mr. Ashwani Sharma, Brother of deceased

versus

DHARAM SINGH & ORSRespondent

Through: Mr. Laksh Khanna, APP SI Mukesh, Pervi Officer, SI Vivek, PTC, SI Karmvir, ASI Vijay Kr.

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PRONOUNCEMENT OF JUDGMENT

3.CRL.M.C. 3721/2022

AJAY KUMAR SINGH

.....Petitioner

\Through: Mr. Vikram Saini, Adv. with Mr. Ashwani Sharma, Brother of deceased

versus

THE STATE (GOVT. OF NCT OF DELHI) AND ORS.Respondent

Through: Mr. Laksh Khanna, APP SI Mukesh, Pervi Officer, SI Vivek, PTC, SI Karmvir, ASI Vijay Kr.

COURT NO. 27

HON'BLE MR.JUSTICE RAVINDER DUDEJA

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AT 10:30 A.M

1. CM(M) 1113/2023 & CM APPL. 35964/2023

MS PARSVNATH DEVELOPERS LTD

.....Petitioner

Through: Ms. Minakshi Jyoti , Advocate.

versus

MS KEDAR NATH GUPTA AND SONS HUF

.....Respondent

Through: Mr. A.K. Gupta and Mr. Shivaji Tiwari, Advocates

COURT NO. 34**HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD**

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.			
1.	ARB.P.- 2075/2024	RAI TEL CORPORATION OF INDIA LIMITED V/s PRIMATEL FIBCOM LIMITED	ALOK SINGH, B.R. MENON, JAIVARDHAN JEPH, ROHIT GANDHI, ADHISH SRIVASTAVA, HARGUN SINGH KALRA, AKSHITA NIGAM
2.	CS(OS)- 659/2011	ANAND PRAKASH BANSAL V/s NARESH BATRA	MAYANK GOEL, DIGANTA DAS, RAMAN KAPUR, AVIRAL TIWARI
3.	CS(OS)- 116/2016 CC 34/2017	SMT REKHA KHOSLA V/s SMT VEENA DEVASHER	M. DUTTA, SUMEHER BAJAJ, SUNIL AGARWAL
4.	CS(OS)- 647/2019 I.A. 17619/2019	UMESH CHANDER V/s MUKESH SHARMA & ORS.	RITIKA MITRA, RUCHIR MISHRA, MUKESH KR TIWARI, REBA JENA MISHRA
5.	O.M.P. (COMM)- 301/2018 I.A. 9321/2018	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD, V/s GAMMON INDIA LTD- S.P. SINGLA CONSTRUCTION PVT.LTD.(JV)	PINKY ANAND, NUPUR AGGARWAL, ABHAY RAJ VARMA, ARJUN REKHI

6.	O.M.P. (COMM)- 164/2023 I.A. 8300/2023 I.A. 8302/2023	M/S VISHNURUPA DEVELOPERS PVT. LTD. V/s M/S S AND S TECHNOCRATS PVT. LTD & ANR.	MANIK DOGRA, ARJUN JAIN, ANUSHREE NARAIN, ANKIT KUMAR, DHRUV PANDE, MANISH VASHISHT, ABHINAV SHARMA, AVSI MALIK
7.	O.M.P. (COMM)- 529/2023 I.A. 25679/2023 I.A. 25680/2023 I.A. 25681/2023 I.A. 25682/2023	DELHI DEVELOPMENT AUTHORITY V/s M/S SWASTIC CONSTRUCTION CO.	KARANJOT SINGH, KIRAN CHANDER, SUMIT CHANDER, GURDEEP CHAUHAN, AMIT AGARWAL, VIVEKANAND, ABHISHEK SEMWAL
8.	O.M.P. (COMM)- 350/2024	GOVT OF NCT OF DELHI V/s M/S HARBEL SINGH AND SONS	DINESH MALIK, PUNEET JAIN, LAVISH ARORA, AVINASH TRIVEDI, RAHUL AGGARWAL
9.	O.M.P. (COMM)- 61/2025 I.A. 2906/2025 I.A. 2907/2025	NEW DELHI MUNICIPAL COUNCIL V/s MINOSHA INDIA LIMITED	ANIL K AIRI, ZUBEDA BEGUM, RAVI KRISHAN CHANDNA, MUDIT RUHELLA, MALYAJ SEHGAL, SADHANA SHARMA, VISHAL TYAGI, SHRUTI A CHANDNA, VIDUSHI C SACHDEVA, VANESSA SINGH, HARSH KAUSHIK, HARSH PRAKASH, GITANSHU RUSTAGI

CONCLUDED
BY ORDER
REGISTRAR ORIGINAL